(in English and Hindi) of the following papers:—

- I. (a) Annual Administration Report of the Cochin Port Trust for the year 1986-87.
- (b) Review by Govenment on the working of the Port Trust.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5880/88 for (a) to (c)].

- II (a) Annual Administration Report of the Kandla Port Trust for the year 1986-87.
 - (b) Review by Government on the working of the Port Trust.

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(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. Sec No. LT-5879/88 for (a) to (c)].

- III. (a) Annual Administration Report of the Visakhapatnam Port Trust for the year 1986-87.
- (b) Review by Government on the working of the Port Trust.
 - (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library, See No. LT-5878/88 for (a) to (c)].

- IV. (a) Annual Administration Report of the New Mangalore Port Trust for the year 1986-87.
- (b) Review by Government on the working of the Port Trust.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5877/88 for (a) to (c)].

Notification_S of the Ministry of Surface Transport (Ports Wing)

- SHRI P. NAMGYAL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—
- (i) G.S.R. No. 87(E), dated the 15th December, 1987, approving the Tuticorin Port Safety Regulations, 1985.
- (ii) G.S.R. No. 12(E), dated the 6th January, 1988, publishing the Nhava-Sheva Port Trust Employees (Conduct) Regulations, 1988
- (iii) G.S.R. No. 13(E), dated the 6th January, 1988, publishing the Nhava-Sheva Port Trust Employees (Temporary Service) Regulations, 1988.
- (iv) G.S.R. No. 14(E), dated the 6th January, 1988, publishing the Nhava-Sheva Port Trust Employees (Classification, Control and Appeal) Regulations, 1988.
- (v) G.S.R. No. 76(E), dated the 3rd February, 1988, approving the Cochin Port Employees' (Conduct) Amendment Regulations, 1988
 - (vi) G.S.R. No. 111(E), dated the 1st March, 1988, approving the Calcutta Port Trust (Licensing of Stevedores) Regulations, 1987.
- (vii) G.S.R. No. 388(E), dated the 14th March, 1988, approving the Madras Port Trust Employees' (Classification, Control and Appeal) Regulations, 1988.

[Placed in Library, Sec No. LT-5873/88 for (i) to (vii)].